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Date: 24/08/2025

Misru L. Bohra Vs S. Karunakaran

Court: Karnataka High Court At Bengaluru

Date of Decision: Feb. 4, 2025

Hon'ble Judges: Shivashankar Amarannavar, J

Bench: Single Bench

Final Decision: Dismissed

Judgement

Shivashankar Amarannavar, J

- 1. Learned counsel for the appellant is absent. There is no representation on appellant's side.
- 2. The appeal is listed today for compliance of office objections for the fourth time. On 06.03.2024 time has been granted as a last chance. In spite of

the same, learned counsel for the appellant has not complied the office objections.

- 3. It appears that appellant is not interested in prosecuting the appeal.
- 4. Hence the appeal is dismissed for non-compliance of office objections.